

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

CUSTOM Appeal No. 10973 of 2018

[Arising Out Of OIA-MUN-CUSTOM-000-APP-374-376-17-18 Dated-30/01/2018 Passed By Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

J B Marmo Pvt Ltd

F-13,Ricco Industrial Area, CHITTORGARH,
RAJASTHAN,

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant

Shri. Anand Kumar, Superintendent (Authorized Representative) for the Appellant

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 28.07.2023
DATE OF DECISION:28.07.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10972 of 2018.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**